

MISCELLANEOUS APPLICATION NO. 98/2022

IN ORIGINAL APPLICATION NO. 180/2021

(MUKUL KUMAR *VERSUS* STATE OF UTTAR PRADESH & ORS.)

ACTION TAKEN REPORT OF THE CHIEF SECRETARY,  
GOVERNMENT OF WEST BENGAL, SHRI B.P. GOPALIKA IN  
PURSUANT TO THE ORDER OF HON'BLE NATIONAL GREEN  
TRIBUNAL, PRINCIPAL BENCH, DATED 23.01.23 AND 17.10.23

Hon'ble National Green Tribunal, Principal Bench vide order dated 23.01.2023 and 17.10.23 directed the Chief Secretary of all States to submit an action taken report with regard to training related to compliance of environmental norms to be imparted in academics for probationers and in-house officers such as LBS National Academy of Administration, Mussoorie, IIPA, New Delhi and other State Academics.

It was further directed that such training is required to all existing District Magistrates or other positions where they may have to deal with such issues including Police Academics/Public Prosecutors. At

the first instance , training may be imparted to all District Magistrates and thereafter to others who may have potential to work as District Magistrates or other positions where they may have to deal with such issues.

In compliance with the aforesaid directions, the following actions have been taken by the State Government:

1. Department of Environment, Government of West Bengal being the Nodal Office organized a training programme at the Conference Hall, Environment Department on 29.05.2023 at 3 p.m on District Environment Plan to impart training to all the District Magistrates, Additional District Magistrates and Nodal Officers of the State dealing with environmental issues.

Copy of the Proceeding of the training programme is annexed herewith and marked as Annexure R/1.

2. On 15.01.24 Department of Environment, Government of West Bengal organized a virtual training programme in collaboration with Centre for Science and Environment, New Delhi to all the Nodal Officers of the districts dealing with environmental issues at the Conference Hall of Environment Department at 11.00 am on

update of District Environmental Plan and State Environmental Plan. Representatives of West Bengal Pollution Control Board and other stakeholder Departments were also present. The power point presentation of the training is annexed herewith and marked as Annexure R/2.

3. That the Netaji Subhas Administrative Training Institute (NSATI) , Personnel and Administrative Reforms Department, Government of West Bengal was requested to include environmental norms in their subject while imparting induction training as well as refresher/orientation trainings to Indian Administrative Service (IAS)/West Bengal Civil Service (WBCS) officers.

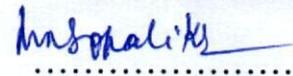
That NSATI has reported that they have included relevant topics in the IAS and WBCS Induction Training courses in the following manner:

- i. Lecture and Interactive Sessions during Institutional Training Programme for IAS Officer Trainees, 2022 Batch on Rivers of Bengal by Dr. Kalyan Rudra, Chairman, West Bengal Pollution Control, Biodiversity heritage of Bengal by Dr Himadri Sekhar Debnath, Chairman, West Bengal Bio-

diversity Board and Issues related to Forests at the district level, Joint Forestry Management, procession of Forest Conservation Act cases and Man-Animal conflict by Shri Debal Roy, IFS, Chief Wildlife Warden.

- ii. The IAS Officers have been given exposure on the subjects during their field visits in Sundarbans as well as District Posting with the attachment with District Office of Pollution Control Board (PCB) and Forest management and community participation including tribal rights - Attachment with Divisional Forest Officer.
- iii. The WBCS Officers have been given exposure during the State Darshan on the relevant topics.

Copy of the report of NSATI, Personnel and Administrative Reforms Department is marked and annexed as Annexure R/3.

  
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Chief Secretary,

Govt. of West Bengal

**Proceeding of the training programme organised by the Department of Environment, Government of West Bengal in compliance with the Order dated 23.01.2023 passed by the Hon'ble National Green Tribunal, Principal Bench in O.A. No. 180/2021**

An online training was arranged by Environment Department at the Conference Hall on 29.05.2023 at 3 p.m. on District Environment Plan to impart training to all the District Magistrates, Additional District Magistrates and Nodal Officers of the State dealing with environmental issues. The following speakers were present:

- 1) Smt. Roshni Sen, IAS ,Principal Secretary, Environment Department
- 2) Smt. Neelam Meena, IAS, Principal Secretary & Director, IESWM
- 3) Shri. K.Balamurugan, IFS, Chief Environment Officer, Environment Department
- 4) Shri Subrata Ghosh, Chief Engineer , West Bengal Pollution Control Board
- 5) Shri Debasish Sarkar, Chief Engineer, West Bengal Pollution Control Board
- 6) Dr. Tapas Kumar Gupta, Chief Technical Advisor, West Bengal Pollution Control Board.
- 7) Smt. Paushali Mukherjee Pahari, Sr. Law Officer, Environment Department
- 8) Shri Anirban Roy, Research Officer, West Bengal Bio Diversity Board
- 9) Smt. Barna Majumder, Environment Engineer, Environment Department
- 10) Smt. Vidya Rani G.R, Officer on Special duty, Environment Department

**Smt. Roshni Sen, IAS ,Principal Secretary, Environment Department** chaired the training programme.

At the onset she explained about the directives of the Hon'ble National Green Tribunal, Principal Bench, dated 23.01.2023 passed in M.A. 98/2022 in O.A 180/2021 to the participants and explained the thematic issues covering District Environment Plan and ways to sort out the identified gaps in compliances with respect to the following environmental issues:

- Prior Consent to Operate /Consent to Establish to be obtained from WBPCB before setting up of industrial units including Fire Cracker units;
- Prior application for Environmental Clearance before SEIAA, W.B.;
- Water Quality monitoring by WBPCB; out of 17 polluted river stretches in West Bengal, 4 rivers have achieved bathing standard;
- Setting of Bio diversity parks all over the State as per the NGT directives by the District Magistrates with the help of West Bengal Bio Diversity Board;
- Coastal Zone Regulation Notification to be followed by District Magistrates before giving permission of construction in coastal areas;

- Protection of Wetlands all over the State as per the NGT directives.

**Smt. Neelam Meena, IAS, Principal Secretary and Director, IESWM** gave conceptual explanation on Coastal Regulation Zone and implementation of CRZ Notification, 2011. She explained in details through power point presentation, the areas which belonged to CRZ-1, CRZ -II, CRZ-III, CRZ-IV category. As District Magistrates are the head of District Coastal Zone Management Authority, they are allowed to give permission for any constructions in the coastal areas only after approval from the WBSCZMA. In the recent past, demolition orders have been passed by the courts for violation of CRZ Notification. As there is no scope of post facto approval in CRZ Notification and to avoid demolition of the construction/ buildings thereafter, the concerned D.Ms. should take prior permission for CRZ clearance from WBSCZMA. The D.M.s were requested to arrange monthly meeting on a regular basis with the District Level Committee. Nomination from Districts may be provided for imparting training to the officers by the State Level Committee.

**Shri K. Balamurugan, IFS, Chief Environment Officer, Environment Department** explained the concept of District Environment Plan and its applicability through Supreme Court orders and Hon'ble National Green Tribunal, Principal Bench Orders and cited cases references viz *M.K. Balakrishnan Vs Union of India & Ors.*, *Raja Muzaffar Bhat Vs State of Jammu & Kashmir & Ors.* etc. Through power point presentation he cited the provisions of Wetlands (Conservation & Management) Rules, 2017. He explained in detail the definition of wetland and discussed in detail the provisions of Rule 3 & Rule 4, i.e. the applicability of Wetland Rules and activities that are restricted in the wetlands. Till date 255 wetlands have been identified in the State and 23 Wetlands were identified by IESWM. D.M.s were directed to physically identify the wetlands and mention its location specifying the Gram Panchayat area, Block area, Police Station area and prepare brief documents of the identified wetlands on the basis of action plan and share it with the Environment Department as per the said Rules.

**Shri Subrata Ghosh, Chief Engineer, West Bengal Pollution Control Board** discussed on the following issues :

- Permissions Required for Setting up and Operating an Industry and the procedure for obtaining Consent to Establish and Consent to Operate from WBPCB.
- Authorization under Hazardous & Other Waste (Management & Transboundary Movement) Rules, 2016 is required from WBPCB for generation, handling, collection, reception,

treatment, transport, storage, reuse, recycling, recovery, pre-processing, utilization including co-processing and disposal of hazardous waste.

- As per provisions of Bio-Medical Waste Management Rules, 2016 authorization is required from WBPCB by the Occupier of Health Care Establishments and the Common Treatment & Disposal Facility Operators.
- Every State Government or Union Territory Administration to monitor compliance to the BMWM Rules, 2016 by the HCF/CBMWTF shall constitute District Level Monitoring Committee (DLMC) in the District under the Chairmanship of District Magistrate and Collector or Add. District Magistrate. The District Level Monitoring Committee shall submit its report once in six months to the State Advisory Committee and a copy thereof shall also be forwarded to SPCB/PCC concerned for taking further necessary action.
- Regarding firecracker units, meeting was organized at Nabanna under the Chairmanship of the Chief Secretary, Govt. of West Bengal on 22.05.2023 alongwith officials of WBPCB, Explosive Dept, Fire & Emergency Services Dept & NEERI. An SOP will be formulated for grant of Licenses, storage facilities for Green Fire Crackers to be developed at specific locations with required precautionary measures, cluster to be developed for Green Fire Crackers Manufacturing Units, regular inspection of illegal fire crackers manufacturing units/ Bulk storage facilities shall be conducted by Office of the DMs and SPs in the respective Districts and report shall be forwarded to WBPCB. An "APP" will be developed for providing information of such inspections/ raids.

**Shri Debasish Sarkar, Chief Engineer, West Bengal Pollution Control Board** elaborated the process of Environmental Clearance (EC) applications for sand mining and other minor minerals in detail.

- Environmental Clearance is issued by SEIAA based on the recommendation from SEAC. The project proponent has to obtain Consent to Establish (CTE) and Consent to Operate (CTO) from WBPCB for the projects accordingly.
- District Survey Reports(DSRs) have been prepared in 20 districts of the State. Only those sand mining projects falling totally within the potential zones identified in the DSRs, are being considered for recommendation / grant of Environmental Clearance.
- The delegation of power for issuance of CTE/CTO for Brick Manufacturing Units and the delegation of power for issuance of CTE / CTO for Minor Minerals, Stone Crushers is being integrated to the Silpa Sathi Portal with the services of the State Board.

- The Ceremonial Houses / Lawns, Banquet Halls and Club Houses in the State are required to obtain CTE/CTO from WBPCB as per the directives of Hon'ble NGT.

**Smt. Pausali Mukherjee Pahari, Sr. Law Officer, Environment Department** explained the directives of O.A No 606/2018 regarding the compliance of Municipal Solid Waste Management Rules, 2016 in which there was direction upon CPCB to place Model Plan in their website to facilitate the District Magistrates in preparation of District Environmental Plan which may be adopted with suitable changes as per local requirements for all districts in the country and monitored by Chief Secretaries. The Department of Environment of all States and Union Territories shall collect such District Environment Plans of their respective States and finalize the 'State Environment Plan' covering the specific thematic areas.

She explained the Order of *Shree Nath Sharma vs UOI & Ors.* in OA 360/2018 dated 17.01.2023, in which Tribunal directed that existing DEPs to be reviewed every year covering each city, town and village with identified gaps in compliance and progress in implementation to be placed on website by 31<sup>st</sup> January. State Environment Plan (SEP), taking into account DEPs is also to be finalised by 28th Feb every year and placed in Environment Department's website. CPCB may thereafter in coordination with any other Ministry or authority prepare a consolidated plan based on State Environmental Plans by 31st March every year and place the same on its website and the consolidated National plan may also be filed with the Registrar General of this Tribunal by April 30 every year.

**Dr Tapas Kumar Gupta, Chief Technical Advisor, West Bengal Pollution Control Board** elucidated the present status of Solid Waste Management, Plastic Waste Management and Electronics Waste Management. He gave data of the quantity of urban municipal solid waste generated and collected i.e. 13,469 TPD to the disposal site. Approximately 62% of waste is segregated for further processing as per Solid Waste Management Rules, 2016 and transported. State policy and strategies along with DPR have been prepared and notified for all 125 ULBs. Nearly 47% of fresh waste has been started segregation and collection by urban local bodies. In West Bengal 123 dumpsites has been identified, bio mining has commenced in 84 dumpsites. Till date 26 dumpsites have been cleared. He insisted the District Administration to ensure 100% segregation, collection and transportation of the solid waste to facilitate proper processing.

Presently, in West Bengal 1749.6 MLD liquid waste is being treated through 46 STPs and East Kolkata Wetland. 10 STPs of 192.6 MLD is under construction and 6 STPs of 246.7 MLD is under renovation. 30 STPs of 691MLD capacity under proposal or tender stage. In the State, 17 polluted river stretches were identified, out of which four rivers have achieved bathing standards and have been excluded from the polluted river stretches. Karola river has been declared as the model river. He also discussed in detail about the management of construction and demolition waste, Integrated Electronic Waste and Domestic Sewage Management.

**Shri Anirban Roy, Research Officer, West Bengal Bio Diversity Board** explained the provisions of the Biological Diversity Act, 2002 with regard to establishment of State Biodiversity Board, constitution of Biodiversity Management Committees at local level and its objectives. He elaborately discussed on the Role of People's Biodiversity Register(PBR). He gave a vivid presentation on the following areas relating to biodiversity:

- conserve Indigeneous crops and development of seed banks
- conservation of Indigeneous fish(Avay Pukur), plantation of Indigeneous species at the district level
- conservation of wild habitats
- age old tree conservation
- conservation of medicinal plants etc. with the help of local BMC and district administration
- Eight Bio diversity Parks have being developed in the State as per the directives of Hon'ble NGT and rest 28 are in progress
- He has explained in detail the need for development of Urban/Rural Forest through Miyawaki methods where within 3 to 4 years a full grown forest will be formed with the plantation of local soil-climate specific indigenous species.
- West Bengal is the only state which has declared 10 Bio Diversity Heritage Site based on biodiversity rich area outside protected area network.

**Smt. Barna Majumder, Environment Engineer, Environment Department** discussed about the thematic sector on Air Quality Management in the districts of West Bengal which includes:

- Major Sources of air pollution, Non-attainment cities, National Clean Air Programme and its objectives.

- She presented an example of DEP template on Air Quality Management and explained about the air pollution sources, multi sector approach involving transport, road dust, industrial and household sources, construction & demolition related air pollution etc. She also mentioned about stubble burning, waste burning etc.
- Micro action plan of Non-attainment city was explained through her presentation wherein she mentioned about micro level action plan like road sweeping, water sprinkling, SWM activities, plantation, end to end paving of roads, construction & demolition waste collection & centralised processing etc. She also mentioned about target *vis-a-vis* actual achievement leading leading to gap areas for an effective action plan preparation.
- She emphasised the District Administration to identify air polluting sources both industrial and urban area sources and to monitor mitigation measures and compliances of air polluting sources.
- Action Plan for 100+ Non- attainment Cities under NCAP project initiated by MoEF &CC may be referred to by the District Administration for drawing district action plan.

**Smt. Vidya Rani G.R, Officer on Special duty, Environment Department** elucidated the impact of climate change in the State of West Bengal through her presentation, the causes and consequences of climate changes due to various human activities were discussed.

- The Government of India in 2008 launched the National Action Plan on Climate change (NAPCC) to mitigate and adapt the adverse impact of climate change which included 8 National missions to address climate change concerns and promote sustainable development.
- The Department of Environment is currently the Nodal Department for Climate Change in West Bengal.
- The first State Action Plan on Climate Change (SAPCC), in West Bengal, was prepared, in 2012.
- She also explained the role of District Administration in adaptation and mitigation of DEP and the way forward.

The training ended with thanks from and to the Chair.

Training Module on District Environment Plan on 29.05.2023 to be held at the  
Conference Room , Environment Department

Sl. No.	Name of the speaker	Thematic issues	Time slot
1.	Smt. Roshni Sen, IAS, Principal Secretary, Department of Environment.	Introductory Speech	3.00p.m.- 3.10p.m.
2.	Smt. Neelam Meena IAS, Principal Secretary & Director IESWM	Coastal Zone Management	3.10p.m.- 3.20p.m.
3.	Sri K. Balamurugan, IFS, Chief Environment Officer, Department of Environment	Identification, protection of wetland & Environment Clearance issues	3.20p.m.- 3.30 p.m.
4.	Smt. Pausali Mukherjee, WBLS, Sr. Law Officer, Department of Environment	NGT cases related to DEP	3.30p.m.- 3.40p.m.
5.	Sri Subrata Ghosh, Chief Engineer, WBPCB	Bio-Medical waste, Hazardous waste, E-waste Management	3.40p.m.- 3.55p.m
6.	Shri Debashis Sarkar, Chief Engineer, WBPCB	Sustainable Sand mining	3.55p.m.- 4.10p.m
7.	Dr. Tapas Kumar Gupta, Chief Technical Advisor, WBPCB	Solid & Liquid Waste Management (including plastic waste, legacy waste), water pollution, setting up of STPs/ETPs.	4.10p.m.- 4.25p.m.
8.	Dr. Anirban Roy, Sr. Research Officer, WBBB	Biodiversity Management	4.25p.m.- 4.35p.m.
9.	Smt. Barna Majumdar, Environment Engineer, WBPCB	Air pollution & Climate Change	4.35p.m.- 4.45p.m.
10.	Miscellaneous	Question &Answers	4.45p.m.- 5.00p.m.

# DISTRICT ENVIRONMENT PLAN

VIRTUAL TRAINING WORKSHOP ON 15.01.2024

Department of Environment  
Government of West Bengal



# What is DEP ?

**The District Environment Plan (DEP) serves as a roadmap to address key environmental issues within district boundaries.**

## **KEY COMPONENTS :**

- (i) identify key environmental issues within the district boundary,**
- (ii) prioritize necessary projects,**
- (iii) strategize and plan for implementation, and**
- (iv) outline tentative timelines for project completion.**

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**National  
Green  
Tribunal  
(NGT)  
Directives**

**This is in accordance with the Hon'ble National Green Tribunal's directive in the matter OA No. 360/2018 (Shreenath Sharma v/s Union of India & others)**

**All 23 districts of the state have uploaded their DEPs on respective websites. State Environment Plan is also prepared. The State Environment Plan (SEP), considering inputs from districts, has been meticulously prepared.**

**Annual  
Update  
Requirements  
and timeline :**

**As per the final order in the OA 360/2018  
Annual updates are mandatory, addressing gap  
identification and action plans.**

**Updated DEPs must be uploaded to respective  
district website by January 31st, with the State  
Environment Plan finalized by February 28th.**

## **Thematic Areas and Environmental Issues:**

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**DEP covers seven thematic areas, as specified by the Central Pollution Control Board (CPCB).**

**Districts identify and address specific environmental issues within their jurisdiction, such as sand mining, industrial pollution, and groundwater depletion etc.,**

## **Remedial Actions and**

## **Baseline Data:**

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**Specific and measurable remedial actions must be outlined**

**Baseline data should be accurate, quantifiable, and verifiable**

**It forms the foundation for effective environmental planning and management.**

## **Monitoring and Compliance:**

**District Magistrates play a crucial role in monitoring DEP and SEP implementation.**

**District level Committee is constituted to facilitate DEP and SEP implementation (Notification No. EN/612/T-VIII-4/002/2019).**

**Regular monthly meetings ensure coordination and progress tracking.**

# Districts have updated their DEPs:

1074

- MURSHIDABAD
- JALPAIGURI
- KALIMPONG
- NADIA
- PURULIA
- ALIPURDUAR
- SOUTH-24 PARGANAS
- PASCHIM MEDINIPUR
- DARJEELING
- DAKSHIN DINAJPUR
- HOWRAH
- PURBA BARDAMAN

# Significant gaps in updated DEPs:

107

## LIMITED PROGRESS SINCE DEP 2021:

- Majority of DEP 2023-24 content appears unchanged from DEP 2021.
- Lack of visible progress in addressing identified gaps and action plans across thematic areas.

## Absence of Quantitative Action Plans:

- DEPs lack specific, measurable action plans with defined timelines.
- Quantifiable goals are not outlined, hindering effective progress tracking.

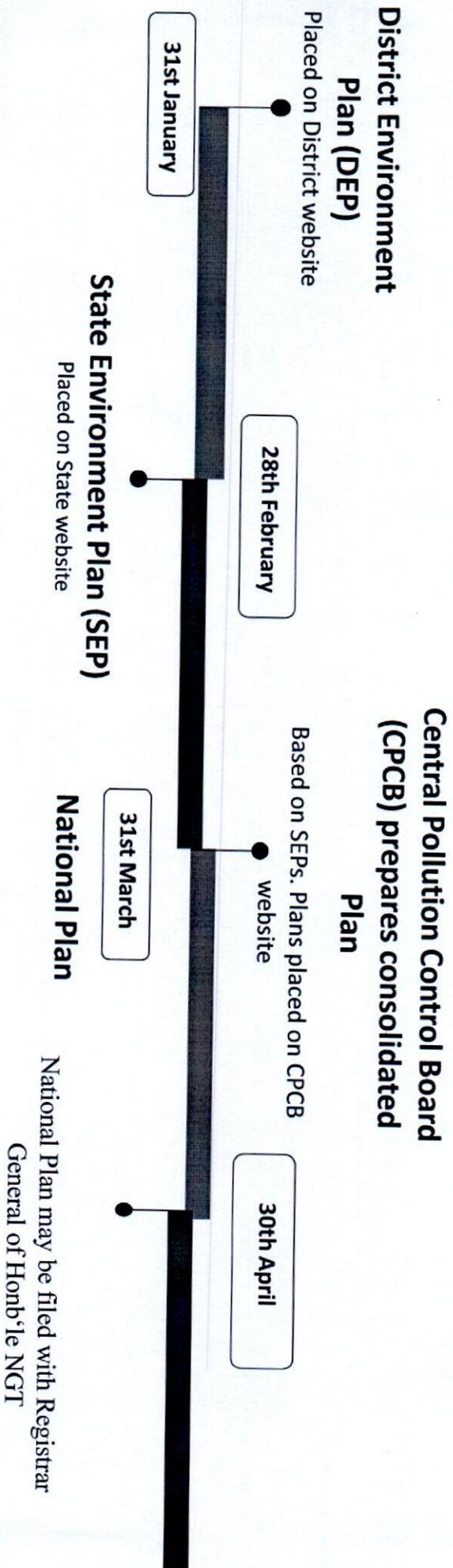
## Wetland Information Gap:

- Wetland details are notably absent in the examined DEPs.
- Lack of comprehensive coverage regarding wetland conservation and management.

## Neglect of District-Specific Issues:

- District-specific environmental issues are not adequately addressed.
- Plans fail to tailor strategies to the unique challenges of each district.

# Importance of timely DEP submissions



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**THANK YOU**

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Annexure R/3



Netaji Subhas Administrative Training Institute  
(An ISO 9001:2015 Organisation)  
P & AR Department  
Government of West Bengal

Memo No. 437/NSATI/ OSD & EO AD/ 2024

Date: 22/02/2024

To  
The Additional Chief Secretary  
Environment Department  
Pranisampad Bhawan, 5<sup>th</sup> Floor  
LB -2, Sector III, Salt Lake  
Kolkata - 700 106

S.L.O  
/

**Sub: Regarding Imparting Induction Training to the refresher orientation training to IAS  
and WBCS Officers**

**Ref: Case No M.A 98/2022 under OA 180/2021**

Sir,

With reference to the subject as stated above, I am directed to submit the compliance report for your kind perusal.

Yours faithfully,

Manick Lal Maitra  
OSD & Ex-Officio Additional Director

Encl:

- i) 53 weeks District Training Schedule for IAS 2022 Batch
- ii) Schedule of Institutional Training Programme for IAS Officer Trainees, 2022 Batch
- iii) Banga Darshan schedule of WBCS(Exe) Probationers

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147-EDL  
23.02.24

**Regarding Imparting Induction Training to the refresher orientation training to IAS and WBCS Officers**

With reference to the M.A 98/2022 under OA 180/2021, it is being informed that NSATI has included relevant topics in the IAS and WBCS Induction Training courses in the following manner:

- i. Lecture and Interactive Sessions during Institutional Training Programme for IAS Officer Trainees, 2022 Batch on Rivers of Bengal by Dr.KalyanRudra, Chairman, West Bengal Pollution Control, Biodiversity heritage of Bengal by Dr Himadri Sekhar Debnath, Chairman, West Bengal Bio-diversity Board and Issues related to Forests at the district level, Joint Forestry Management, procession of FC Act cases and Man-Animal conflict by ShriDebal Roy, IFS, Chief Wildlife Warden
- ii. The IAS Officers have been given exposure on the subjects during their field visits in Sundarbans as well as District Posting with the attachment with District Office of Pollution Control Board (PCB) and Forest management and community participation including tribal rights - Attachment with Divisional Forest Officer
- iii. The WBCS Officers have been given exposure during the State Darshan on the relevant topics.

**NETAJI SUBHAS ADMINISTRATIVE TRAINING INSTITUTE  
GOVERNMENT OF WEST BENGAL**

**53 Week Schedule for District Training of IAS Officer Trainees of 2022 Batch  
Revised and approved vide 255-PAR/(Trg)/ HR/O/3T-150/2005 Pt. II. Dated 31/08/2023**

<b>Activity</b>	<b>Date of Reporting</b>
Joining of IAS Officer Trainees(WB: 2022) for 53 weeks District Training	IAS OTs to report at NSATI on <b>25/05/2023</b>

<b>Sl No</b>	<b>Exposure - Description of theme/ sector</b>	<b>Coordinator/ Location of Training</b>	<b>Description of Training Activities and Expected Learning Outcome</b>	<b>Duration</b>
1	<p><b>Exposure: Structure and Culture of governance</b></p> <p><b>Domain: Enculturation in the State</b></p> <ul style="list-style-type: none"> <li><b>Banglar Parichay (Introduction to West Bengal)</b></li> </ul>	NSATI	<ul style="list-style-type: none"> <li>Understanding state geography, history, culture, socio-economic practices via Banga Darshan</li> <li>Familiarization with the administrative structure of the state and the district</li> <li>In-depth understanding of local laws and their historical context – state revenue code in particular through different domain specific management</li> <li>Understanding of the form and nature of state government's key interests and priorities - state schemes/flagship programs and projects/ key state policies</li> <li>Weekend heritage tours</li> </ul>	<p>5 weeks</p> <p>(Week 1 to Week 5: 25/05/2023 – 23/06/2023)</p>
2	<b>Released for District Training as per Letter No 1025-PAR(IAS)/5C-11/22 dated 22/06/2023</b>			
3	<b>Exposure: Structure and</b>	District		2 Weeks

SI No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
	<p><b>Culture of governance</b></p> <p><b>Domain: District Administration – the Office of District Magistrate</b></p>	Magistrate		<p>Week 6 &amp; Week 7 (26/06/2023 – 07/07/2023)</p>
4	<p><b>Exposure: Structure and Culture of governance</b></p> <p><b>Domain: District Administration – the O/o The District Magistrate</b></p>	District Magistrate	<ul style="list-style-type: none"> <li>• Functioning and coordination with the District Magistrate</li> <li>• Understanding of the establishment of the Office of District Magistrate/ Collector - key sections, delegation of powers, process of the Collector/ DM's Court – principal state acts/ laws being heard in Collector's Court, district record room</li> <li>• Understanding of processes and functions of major district offices – District Supplies Office - public distribution system and procurement operations, District Mining Office, NIC, District Election Office, District Registrar, Registrar Co-operatives, District Excise Office</li> <li>• Familiarization with the functioning of the</li> </ul>	<p>7 Weeks ( Week 8 to Week 14: (10/07/2023 – 25/08/2023)</p>

SI No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
			various offices at the District Level, Functioning of LAO, Completion of the assignments & Training at the Line Departments	
<p>The attachment will broadly cover Good Governance: eGovernance, Understanding design and execution of infrastructure projects, Public Health, Nutrition, Education, Agriculture and allied sectors, The Skill ecosystem, Social Inclusion, Financial Inclusion, Ease of living – ease of doing business</p> <p style="text-align: right;">Note # 1</p>				
5	<p><b>Exposure: Structure and Culture of governance</b></p> <p><b>Domain: Law and Order - Attachment with SP &amp; District Level Police</b></p>	District Magistrate	<ul style="list-style-type: none"> <li>• Understanding of policing systems' establishment in the district</li> <li>• Understanding execution of warrants/ summons, police report in security proceedings, coordination with local magistracy in different situations, especially law and order.</li> <li>• Understanding how cases are registered and processed u/s 107/116, 109, 110 of CrPC</li> <li>• Understanding of rapid response systems – e.g. Dial 100, CCTNS or any state level digitization effort in policing</li> <li>• Understanding how a police station works - record keeping, citizen interface, collation of intelligence,</li> </ul>	1 Week (Week 15: (28/08/2023 – 01/09/2023))

Sl No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
			night patrolling with the Thana In charge <ul style="list-style-type: none"> <li>Understanding the establishment of District Police Line, role of reserve police during law and order situations</li> </ul>	
6	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Law and Order - Attachment with Rural Police Station [preferably in rural areas]</b>	District Magistrate	<ul style="list-style-type: none"> <li>Police Magistracy, Record Maintenance at PS, Execution of warrants/summons, Police report in security proceedings &amp; Law and Order</li> </ul>	1 Week (Week 16: 04/09/2023 – 08/09/2023)
7	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Rural Governance</b>	B.R. Ambedkar Institute of Panchayats & Rural Development (BRAIPRD), Kalyani, Nadia	<ul style="list-style-type: none"> <li>Understanding the administrative structure for rural governance in the district</li> <li>Correlate with the functioning and monitoring of Rural Development schemes of State Government</li> <li>Field visit (village) for impact assessment of Rural Development schemes</li> </ul>	2 Weeks (Week 17 & Week 18: 11/09/2023 – 22/09/2023)
8	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Rural Governance - Attachment with Zilla Parishad</b>  The attachment will	District Magistrate / Zilla Parishad	<ul style="list-style-type: none"> <li>Understanding of the establishment, functions, framework of accountability of the Zila Panchayat including the powers and functions of the</li> </ul>	2 Weeks (Week 19 & Week 20: 25/09/2023 – 06/10/2023)

SI No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
	broadly cover: <ul style="list-style-type: none"> <li>District Planning and Statistics</li> </ul>		elected body <ul style="list-style-type: none"> <li>Understanding of key flagship RD schemes of state government</li> <li>Understanding of Mission Antyodaya</li> <li>Exposure to contracting, monitoring and supervision framework in PMGSY</li> <li>Field visit for impact assessment of MGNREGS</li> <li>Interaction with at least 5 women SHGs created under NRLM/ equivalent state</li> </ul>	
9	<b>Exposure: Management and Regulation</b>  <b>Domain - Understanding the judicial process</b> <b>Attachment with District Court/ SDJM</b>	District Magistrate/ District Court/ SDJM	<ul style="list-style-type: none"> <li>Observation and development of skills for the performance of quasi-judicial functions – hold trials, conduct inquiries, record dispositions, appreciate evidence, draw up orders and write judgments</li> <li>Exercise of powers of Judicial Magistrate and disposal of assigned cases</li> </ul>	1 Week (Week 21: 09/10/2023 – 13/10/2023)
10	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: District Administration – the O/o The District Magistrate</b>	District Magistrate	<ul style="list-style-type: none"> <li>Festival Management</li> <li>Law and Order</li> <li>Crowd Management</li> </ul>	2 Weeks (Week 22 & Week 23: 16/10/2023 – 27/10/2023)
11	<b>Exposure: Structure and</b>	District	<ul style="list-style-type: none"> <li>To understand the</li> </ul>	1 Week

Sl No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
	<p><b>Culture of governance</b></p> <p><b>Domain: Rural Governance - Attachment with BDO</b></p> <p>The attachment will broadly cover:</p> <ul style="list-style-type: none"> <li>• Hands on experience on Programme implementation in the rural areas</li> <li>• Village administration – The Gram Panchayat</li> </ul>	Magistrate/ BDO	<p>functioning of Panchayati Raj System</p> <ul style="list-style-type: none"> <li>• Familiarisation with Fund flow</li> <li>• Implementation of schemes</li> <li>• Social welfare function of the GP</li> <li>• Panchayat Samiti and Social Audit.</li> <li>• Role &amp; Responsibilities of ERO/AERO in respect of SRER.</li> </ul>	(Week 24: 30/10/2023 – 03/11/2023)
12	<p><b>Exposure: Learning by doing</b></p> <p><b>Domain: Independent Charge of Block</b></p> <p>The attachment will broadly cover:</p> <ul style="list-style-type: none"> <li>• Hands on experience on Programme implementation in the rural areas</li> <li>• Village administration – The Gram Panchayat</li> </ul>	District Magistrate/ BDO Office	<ul style="list-style-type: none"> <li>• Understanding of village dynamics and the roles of different grassroots functionaries (OT is expected to stay in the village during this period and interact closely with people and functionaries)</li> <li>• Understanding of the functions of Gram Panchayat Secretariat – system to record and update information, management of fund flows, implementation of schemes and social welfare functions</li> <li>• Understanding of the role of Gram Sabha works – attending a Gram Sabha and</li> </ul>	8 Weeks (Week 25 to Week 32: 06/11/2023 – 29/12/2023)

Sl No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
			<p>observing the proceedings</p> <ul style="list-style-type: none"> <li>• Understanding of the beneficiary application/ selection process</li> <li>• Understanding of the modality of transfer of benefit , framework for scheme administration and monitoring</li> <li>• Understanding of direct impact and externalities after interaction with at least 3 beneficiaries per scheme</li> <li>• Assessing efforts towards scheme saturation for identified schemes</li> </ul>	
13	<p><b>Exposure: Structure and Culture of governance</b></p> <p><b>Domain: District Administration Attachment with the O/o The Divisional Commissioner</b></p>	District Magistrate/ Divisional Commissioner	<ul style="list-style-type: none"> <li>• Role of Divisional Commissioner in administration and coordination</li> </ul>	<p>2 Days (Week 33: 01/01/2024 – 02/01/2024)</p>
14	<p><b>Exposure: Structure and Culture of governance</b></p> <p><b>Domain: District Administration Attachment with District Office of Pollution Control Board (PCB)</b></p>	District Magistrate/ Pollution Control Board	<ul style="list-style-type: none"> <li>• <u>Procedure for Environmental Impact Assessment at all levels in the district including Sub District &amp; Block</u></li> </ul>	<p>1 Day Week 33 (03/01/2024 – 03/01/2024)</p>
15	<p><b>Exposure: Structure and Culture of governance</b></p> <p><b>Domain: District Administration</b></p>	District Magistrate/ Regional Transport	<ul style="list-style-type: none"> <li>• Familiarisation with the MV Act, Participate in mobile checking,</li> </ul>	<p>2 Days (Week 33 04/01/2024 – 05/01/2024)</p>

Sl No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
	<b>Attachment with Regional Transport Office</b>	Office	Functioning of RTO at District level & Sub district level	
16	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Enculturation in the State</b> <ul style="list-style-type: none"> <li>• <b>Banglar Parichay (Introduction to West Bengal)</b></li> </ul> <b>Field Visit to Gangasagar Mela</b>	NSATI/ District Magistrate, South 24 Pgs	<ul style="list-style-type: none"> <li>• Understanding of the processes that go into organizing large events – state/national level, VIP visits and management of large melas/ processions/ Shadowing the DM/ nodal officer for such events is expected. Understanding of SOPs if in place in the district for managing large events</li> </ul>	1 Week (Week 34: 08/01/2024 – 12/01/2024)
17	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Governance at the state level – understanding key state priorities, policies and expectations - Secretariat Attachment</b>	NSATI will coordinate  Location: Different Departments to be conducted by Under Secretary to the Government of West Bengal	<ul style="list-style-type: none"> <li>• To provide an opportunity to the Officer Trainees to call on and meet senior functionaries of the State Government and also to understand the functioning of the Secretariat.</li> <li>• Understanding the policy ecology in the state – state budget and GFR, industrial promotion policy, investment promotion policy, MSME policy, IT policy, energy policy, policy for procurement of goods and services, excise policy, mining policy (to be</li> </ul>	1 Week (Week 35: 15/01/2024 – 19/01/2024)

Sl No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
			achieved by way of attachment with relevant state department)	
18	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Land Management – Survey and Settlement training</b>	Analysis Research & Training Institute (ARTI), Salboni	<ul style="list-style-type: none"> <li>Understanding land management in the state – systems for preparation, update and maintenance of land records, modern methods for survey of land and recording rights</li> </ul>	2 Weeks (Week 36 & Week 37: 22/01/2024 – 02/02/2024)
19	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Banga Darshan</b>	NSATI	<ul style="list-style-type: none"> <li>Familiarisation with Culture, festivals, geographic diversity and people of the State (Annex II)</li> </ul>	3 Weeks (Week 38 to Week 40: 05/02/2024 – 23/02/2024)
20	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Land Management</b> <b>Attachment with DLRO, SDLLRO, and BLLRO offices</b>	District Magistrate / O/o The DLRO	<ul style="list-style-type: none"> <li>Understanding basic revenue functions – demarcation of land, issue of copies of land records, recording undisputed mutations/partition, updation of land records, recording and reporting encroachments</li> <li>To examine the functioning of Revenue Office at Grass root Level II. Dispose 4 Cases on Mutation, Conversion, Bhag-Chaash &amp; Settlement</li> </ul>	1 Week (Week 41: 26/02/2024 – 08/03/2024)
21	<b>Exposure: Structure and Culture of governance</b>	District Magistrate/	<ul style="list-style-type: none"> <li>Understanding of the administrative structure for urban</li> </ul>	1 Week (Week 42:

Sl No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
	<p><b>Domain: Urban Governance</b></p> <p><b>Attachment with Urban Local Bodies (ULB)</b></p> <p><b>Components:</b> Functioning of Municipalities/ Municipal Corporation, role of elected representative, responsibilities of staff under ULBs, Relationship between District Administration &amp; ULBs in Urban Planning, Sanitation, transport &amp; Infrastructure Management and Maintenance</p>	ULB	<p>governance in the ULB, the powers and functions of Mayor-in-Council and Municipal Council</p> <ul style="list-style-type: none"> <li>• Deep dive into key urban infrastructure/ urban services/ urban beneficiary oriented schemes of the state government</li> <li>• Understanding the execution of SBM 2.0 initiatives (making cities garbage free) and the execution of Swachh certification protocols – ODF++, Water + and Waste to wealth interventions, work on remediation of legacy dumpsites</li> <li>• Understanding of urban reform process (AMRUT) – credit rating of the corporation, energy efficient street lighting/ energy audit of water pumps, online building permission systems/ single window permission system</li> <li>• Understanding operations of key utilities - water supply, sewerage, SWM</li> <li>• Understanding of urban finance –</li> </ul>	(11/03/2024 – 15/03/2024)

Sl No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
			budgeting, mobilization of own source revenue - property and utility taxes – mechanism for assessment and collection, comparison of key operational costs with recoveries, capital and revenue expenditure <ul style="list-style-type: none"> <li>• Understanding of urban transport – city bus service, feeder transport and multi-modal integration</li> </ul>	
22	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Microcosm of district administration – administering a sub-division</b>  <b>Attachment with SDO</b>	District Magistrate/ SDO	<ul style="list-style-type: none"> <li>• To observe the functioning of the SDO</li> <li>• Understanding the establishment of office, key roles, monitoring and review function (programs and projects), role as a revenue officer and executive magistrate</li> </ul>	2 Weeks (Week 43 & Week 44: 18/03/2024 – 29/03/2024)
23	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Microcosm of district administration – administering a sub-division</b>  <b>Attachment with outlying Sub Division Office and Outlying Treasury</b>	District Magistrate/ SDO	<ul style="list-style-type: none"> <li>• To understand the functioning of SDO/ SDM Office including the Outlying Treasury Office</li> </ul>	2 Weeks Week 45 & Week 46 (01/04/2024 – 12/04/2024)
24	<b>Exposure: Management and Regulation</b>	District Magistrate / District Forest	<ul style="list-style-type: none"> <li>• <u>Understanding the establishment of the forest department in</u></li> </ul>	1 Weeks Week 47 (15/04/2024 –

Sl No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
	<b>Domain - Forest management and community participation including tribal rights Attachment with Divisional Forest Officer</b>	Officer, District Officer Tribal Welfare	<p>the district</p> <ul style="list-style-type: none"> <li>• Understanding how annual plan is formulated</li> <li>• Understanding efforts for regeneration of degraded forests, role of JFMCs/ local forest committees in the state and role of community in forest management</li> <li>• Issues between revenue and forest - dispute resolution mechanisms</li> <li>• Understanding of the regime for forest management and the role of community - specially the tribal community in tribal blocks/districts</li> </ul>	(19/04/2024)
25	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: Financial Management - Attachment with District Treasury</b>	District Magistrate	<ul style="list-style-type: none"> <li>• Understanding of financial management at the district level - the modern treasury - financial management software in place in the state, treasury procedure including duties and responsibilities of a DDO</li> <li>• Clarity about the process of posing and passing bills, verification of and compliance of audit objections</li> </ul>	1 Week (Week 48: (22/04/2024 – 26/04/2024)

Sl No	Exposure - Description of theme/ sector	Coordinator/ Location of Training	Description of Training Activities and Expected Learning Outcome	Duration
26	<b>Exposure: Structure and Culture of governance</b>  <b>Domain: District Administration – the Office of District Magistrate</b>	District Magistrate		4 Weeks Week 49 to Week 52 (29/04/2024 – 24/05/2024)
26	<b>District Administration Attachment with the O/o The District Magistrate for wrap up</b>	District Magistrate/ NSATI		1 Week (Week 53: 27/05/2024 – 31/05/2024)

Activity	Date of Reporting
Release of IAS Officer Trainees(WB: 2022) as may be communicated by LBSNAA from their respective Districts to report at LBSNAA	IAS OTs to report at LBSNAA for Phase – II Training on the scheduled date as may fixed by LBSNAA

\*\*53 Week schedule for District Training inclusive of joining time and holidays.

**Note # 1****Role & responsibility of:**

- Special Land Acquisition Officer (LAO)
- District Statistical Officer
- District Officer for Minority Affairs
- Programme Officer cum District Welfare Officer (PO cum DWO)
- District Information and Cultural Officer (DICO)
- District Youth Officer (DYO)
- District Employment Officer
- District Planning Officer (DPLO)
- District Panchayat And Rural Development Officer (DPRDO)
- District Social Welfare Officer (DSWO)
- District Informatics Officer (DIO)
- District Child Protection Unit (DCPU)
- District Programme Officer (DPO) Integrated Child Development Scheme (ICDS)
- District Controller, Food & Supplies (DCFS)
- Assistant Registrar of Co-operative Societies (ARCS)
- Chief Medical Officer Health (CMOH)
- Deputy Chief Medical Officer Health (Dy CMOH) in charge of Weekly Iron and Folic Acid Supplementation (WIFS) Programme/ Vaccination
- Joint Labour Commissioner (JLC)/ Deputy Labour Commissioner (DLC)/ Assistant Labour Commissioner (ALC)
- Assistant Director of Consumer Affairs & Legal Metrology
- Consumer Court
- District Legal Aid Authority
- Executive Engineer, Public Works Department (PWD)
- Executive Engineer, Irrigation
- Executive Engineer, Water Resources Investigation and Development Department (WRIDD)
- District Nodal Officer, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)
- District Horticulture Officer
- Principal Agricultural Officer
- District Fisheries Officer
- Chief Executive Officer (CEO) Fish Farmer's Development Agency (FFDA)
- District Agri-Marketing Officer
- Deputy Director, Animal Resources Development Department
- District Project Officer (DPO), Sarva Siksha Abhiyan (SSA)
- Officer-in-Charge, Shishu Shiksha Kendra (SSK)/ Madhyamik Shiksha Kendra (MSK)
- District Mass Education Extension Officer
- Officer-in-Charge, Cooked Mid Day Meal Programme (CMDMP)
- District Inspector of Schools (Primary)
- District Inspector of Schools (Secondary)
- General Manager, District Industries Centre (DIC)
- District Handloom Officer
- District Rural Development Cell (DRDC)
- District Engineering Cell
- District Sericulture Officer &
- Zilla Sainik Board



**NETAJI SUBHAS ADMINISTRATIVE TRAINING INSTITUTE  
GOVERNMENT OF WEST BENGAL**

**Institutional Training Programme for IAS Officer Trainees, 2022 Batch  
25.05.2023 – 23.06.2023**

**Exposure: Structure and Culture of Governance**

**Domain: Enculturation in the State: Banglar Parichay**

**Classroom: Rishi Bankim Kaksha  
Main Building, 2<sup>nd</sup> floor**

**Week: 1**

**25/05/2023 (Thursday)**

02:30 p.m. – 04:15 p.m.	Registration and Joining, Filling up of HRMS Form and submission of documents - Course Coordinator, NSATI - Joint Director (Accounts), NSATI
04:15 p.m. – 04:30 p.m.	Tea Break
04:30 p.m. – 05:30 p.m.	Baseline assessment for Bengali speaking, reading and writing ability -Dr Swati Guha, Director, ILSR -Professor Amitava Das, ILSR - Shri Anindya Sekhar Purakayastha, Professor in the School of Translation and Cultural Studies, ILSR
05:30 p.m. – 06:00 p.m.	Campus visit: Sports facilities, Gym, Library, Classrooms, Auditorium for film show etc.

**26/05/2023 (Friday)**

11:30 a.m. – 01:15 p.m.	Inauguration - In the Chair: Shri Alapan Bandyopadhyay IAS (Retd.), Chief Advisor to the Hon'ble Chief Minister of West Bengal & Director General, Netaji Subhas Administrative Training Institute (Formerly Chief Secretary, Government of West Bengal) -Shri Rajeev Kumar, IAS, Principal Secretary & Additional Director General, NSATI & Faculty Members of NSATI
01:15 p.m. 01:30 p.m.	Group Photo
01:30 p.m. – 02:30 p.m.	Director's Lunch
02:30 p.m. – 03:30 p.m.	Introduction to National Pension Scheme (NPS) and Permanent Retirement Account Number (PRAN) with reference to features and benefits of NPS, Type of NPS, Procedure for enrollment. - Shri Soumya Banerjee, WBA&AS, Deputy Director of Treasuries
03:30 p.m. – 03:45 p.m.	Tea Break
03:45 p.m. – 05:00 p.m.	Library visit
07:00 p.m. – 09:00 p.m.	Film Show: Heerak Rajar Deshe Director: Satyajit Ray -NSATI Auditorium, G7 Building

**27/05/2023 (Saturday)**

10:30 a.m. – 12:30 p.m.	Heritage Tour (Visit to Swami Vivekananda's Ancestral House and Cultural Centre)
01:00 p.m. – 02:00 p.m.	Lunch
03:00 p.m. – 07:00 p.m.	Heritage Tour (Visit to Belur Math)

**28/05/2023 (Sunday)**

Holiday: Own Time
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**Week II****29/05/2023 (Monday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Brief Introduction to the State Administration of West Bengal -Shri Dhaval Jain, IAS, Commissioner, Howrah Municipal Corporation with additional charge of Additional District Magistrate, Howrah
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	State Protocol -Shri Dhaval Jain, IAS, Commissioner, Howrah Municipal Corporation with additional charge of Additional District Magistrate, Howrah
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 01:30 p.m.	e-Commerce in West Bengal -Ms. Chand T. Mazumdar, Head of Marketing and Export Enablement, Amazon Global Selling India
01:30 p.m. – 02:30 p.m.	Lunch
02:30 p.m. – 03:30 p.m.	Bengali Language and Literature -Professor, Amitava Das, ILSR
03:30 p.m. – 03:45 p.m.	Tea Break
03:45 p.m. – 04:45 p.m.	Demography of Bengal Shri Kumar Rana, Researcher

**30/05/2023 (Tuesday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Bengali Language and Literature -Professor, Amitava Das, ILSR
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Public Financial Management -Dr Sudip Kumar Sinha, IAS, Secretary, Finance Department
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 01:30 p.m.	Economic History of Bengal and related issues -Professor Abhirup Sarkar, Former Professor of Economics, Indian Statistical Institute, Kolkata
01:30 p.m. – 02:30 p.m.	Lunch
02:30 p.m. – 03:30 p.m.	Architectural Heritage of Bengal -Shri Partha Ranjan Das, Architect, Urban Designer and Conservation Architect
03:30 p.m. – 03:45 p.m.	Tea Break
03:45 p.m. – 04:45 p.m.	Importance of culture in rural development -Shri Amitava Bhattacharya, Founder and Director, banglanatak dot com

31/05/2023 (Wednesday)

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Bengali Language and Literature -Professor, Amitava Das, ILSR
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Rivers of Bengal -Dr. Kalyan Rudra, Chairman, West Bengal Pollution Control Board
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 01:30 p.m.	Biodiversity heritage of Bengal -Dr Himadri Sekhar Debnath, Chairman, West Bengal Bio-diversity Board
01:30 p.m. – 02:15 p.m.	Lunch
02:15 p.m. – 02:30 p.m.	Assembly at G7 Building
02:30 p.m. – 05:30 p.m.	Field Visit to State Archaeological Museum

01/06/2023 (Thursday)

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Urban Local Government in West Bengal -Shri Debashis Sen, IAS (Retd.), Managing Director, WBHIDCO Chairman New Town Kolkata Development Authority Chairman, Nabadiganta Industrial Township Authority
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Experience sharing session on State Administration in West Bengal -Shri Basudeb Banerjee IAS (Retd.), Former Chief Secretary, Government of West Bengal
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 01:30 p.m.	Human Resource Management System (HRMS) -Shri Sarbasish Biswas, WBA&AS, OSD, HRMS, Finance Department
01:30 p.m. – 02:30 p.m.	Lunch
02:30 p.m. – 03:30 p.m.	Integrated Financial Management System (iFMS) -Shri Dipankar Banik, WBA&AS, OSD, iFMS, Finance Department -Shri Swarnadip Chanda, WBA&AS, OSD, iFMS, Finance Department
03:30 p.m. – 03:45 p.m.	Tea Break
03:45 p.m. – 04:45 p.m.	Duare Sarkar and important schemes and programmes of Government of West Bengal -Smt Choten Dhendup Lama, IAS, Secretary, Tribal Development Department

02/06/2023 (Friday)

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Bengali Language and Literature -Faculty from Institute of Language Studies and Research (ILSR)-
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 5:30 p.m.	Field visit to Information Technology and Electronics Department, Government of West Bengal

03/06/2023 (Saturday) - Postponed

## Field Visit to Petrapole

Petrapole is the Indian side of Petrapole-Benapole border checkpoint between India and Bangladesh, on the Bangladesh-India border, near Bongaon in North 24 Parganas district of West Bengal. Petrapole border is the only land port in south Bengal. It is also the largest land customs station in Asia

04/06/2023 (Sunday)

Holiday: Own Time

## Week III

05/06/2023 (Monday)

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Health and Family Welfare Programmes under implementation in the districts and associated issues which require attention -Shri Narayan Swaroop Nigam, IAS, Principal Secretary, Health & Family Welfare Department
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Bengali Language and Culture -Faculty from Institute of Language Studies and Research (ILSR)
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 01:30 p.m.	Issues related to Forests at the district level, Joint Forestry Management, procession of FC Act cases and Man-Animal conflict -Shri Debal Roy, IFS, Chief Wildlife Warden
01:30 p.m. – 02:30 p.m.	Lunch
02:30 p.m. – 03:30 p.m.	West Bengal Service Rules with reference to Accounts Paper II (Departmental Examination) - Sri Arun Kumar Mallick, WBA&AS (Retd), Ex-Special Secretary & Financial Advisor
03:30 p.m. – 03:45 p.m.	Tea Break
03:45 p.m. – 04:45 p.m.	Minorities in West Bengal and their development -Mr Sk. Nurul Haque, IAS (Retd.), formerly Additional Chief Secretary, Government of West Bengal & Chairman, Public Service Commission, West Bengal

06/06/2023 (Tuesday)

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Government programme for improvement of agricultural productivity and downstream activities -Shri Onkar Singh Meena, IAS, Principal Secretary, Agriculture Department.
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Food Security related programmes in the State. Implementation of Duare Ration & electronic services -Shri Parwez Ahmed Siddiqui, IAS, Secretary, Food & Supplies Department
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 01:30 p.m.	Promotion of fisheries in the State Fish processing and income generating activities -Shri Avanindra Singh, IAS, Secretary, Fisheries Department
01:30 p.m. – 02:30 p.m.	Lunch

02:30 p.m. – 03:30 p.m.	Bengali Language and Culture -Faculty from Institute of Language Studies and Research (ILSR)
03:30 p.m. – 03:45 p.m.	Tea Break
03:45 p.m. – 04:45 p.m.	Structure of Government Accounts and Audit with reference to Accounts Paper I (Departmental Examination) - Sri Arun Kumar Mallick, WBA&AS (Retd), Ex-Special Secretary & Financial Advisor

**07/06/2023 (Wednesday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Experience sharing session -Shri S. Suresh Kumar, IAS, Additional Chief Secretary & Additional Director General, NSATI
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Bengali Language and Culture -Faculty from ILSR
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 01:30 p.m.	Experience sharing session -Shri S. Suresh Kumar, IAS, Additional Chief Secretary & Additional Director General, NSATI
01:30 p.m. – 02:30 p.m.	Lunch
02:30 p.m. – 03:30 p.m.	Working of Pachayats and implementation of Rural Development projects, Sanitation and Hygiene at the ground level. Empowering families through SHGs -Dr. P Ulaganathan, IAS, Secretary Panchayat & Rural Development Department - Shri Vibhu Goel, IAS, Chief Executive Officer West Bengal State Rural Livelihood Mission
03:30 p.m. – 03:45 p.m.	Tea Break
03:45 p.m. – 04:45 p.m.	Working of Pachayats and implementation of Rural Development projects, Sanitation and Hygiene at the ground level. Empowering families through SHGs contd.. -Dr. P Ulaganathan, IAS, Secretary Panchayat & Rural Development Department - Shri Vibhu Goel, IAS, Chief Executive Officer West Bengal State Rural Livelihood Mission

**08/06/2023 (Thursday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Development of Food Processing Industries and Horticulture activities in the State through Government and Private sector initiatives -Dr Subrata Gupta, IAS, Additional Chief Secretary, Food Processing Industries & Horticulture Department
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Livestock and Poultry Development Programmes in the State - Shri Vivek Kumar, IAS, Additional Chief Secretary, Animal Resources Development Department
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 01:30 p.m.	Bengali Language and Culture -Faculty from Institute of Language Studies and Research (ILSR)

01:30 p.m. – 02:30 p.m.	Lunch
02:30 p.m. – 03:30 p.m.	Management of eGovernance Projects -Shri Randhir Kumar, IAS, Director of Treasuries, Finance Department
03:30 p.m. – 03:45 p.m.	Tea Break
03:45 p.m. – 04:45 p.m.	Team Building and Work-Life Balance -Shri Rajanvir Singh Kapur, IAS, Managing Director, West Bengal Transport Corporation.

**09/06/2023 (Friday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	History of West Bengal -Shri Jawhar Sircar, IAS (Retd. ), Hon'ble Member of Parliament, Rajya Sabha
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Police and its interface with the Civil Administration and essential Police Regulations of Bengal -Shri Soumen Mitra, IPS (Retd), Former Commissioner of Police Kolkata Police
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 01:30 p.m.	Bengali Language and Culture -Faculty from Institute of Language Studies and Research (ILSR)
01:30 p.m. – 02:30 p.m.	Lunch
02:30 p.m. – 03:30 p.m.	Exposure to the GIS Applications - Shri H Mohan, IAS Additional Chief Secretary, Science & Technology and Biotechnology Department
03:30 p.m. – 03:45 p.m.	Tea Break
03:45 p.m. – 04:45 p.m.	Exposure to the GIS Applications contd... - Shri H Mohan, IAS Additional Chief Secretary, Science & Technology and Biotechnology Department

**10/06/2023 (Saturday)****Organised by West Bengal Tourism Development Corporation Ltd.**

9.00 AM : Departure NSATI by Force Traveller and a Guide

Transfer to a Central Park Metro Station for a Metro ride

10.00AM : Disembark at Phulbagan Metro station

10.00AM – 10.45AM : Drive to Jorasanko Thakurbari

10.45 AM – 11.30 AM : Visit Jorasanko Thakurbari

11.30 AM – 11.50 AM : Drive to Kumortulli

11.50 AM – 12.30 PM : Visit Kumortulli

12.30 PM – 1.30 PM : Drive to Esplanade

1.30 PM- 2.30 PM : Lunch at Peerless Aaheli

2.30 PM-2.35 PM : Drive to Esplanade for Indian Museum

2.35 PM – 3.30 PM : Visit Indian Museum

3.30 PM : Depart Indian Museum

Drive past Rabindra Sadan, Victoria Memorial Hall to Prinsep Ghat.

Halt at Prinsep Ghat for 10 mins

Drive past Eden Gardens, High court, Raj Bhawan, St John's Church, GPO, Writers Building, St Andrew's Church, Great Eastern

Visit Raj Bhawan visit and reach Esplanade

Visit Fort William

Visit Howrah Kolkata Metro Tunnel

5.30 PM – 5.45 PM	:	Tram Museum
5.45 PM – 6.00 PM	:	Departure for and reach WB Tourism Jetty, New Babughat
6.00 PM – 9.00 PM	:	Cruise with Ganga Arati and Dinner on board Luxury Conference boat of WBTDCC.
9.00 PM	:	Departure Babughat by bus to NSATI

# 1100

**11/06/2023 (Sunday)**

Holiday: Own Time

### Week IV (Revised)

**12/06/2023 (Monday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Implementation of Women and Child Development programmes in the State - Smt. Sanghamitra Ghosh, IAS, Principal Secretary, Women and Child Development and Social Welfare Department
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Bengali Language and Culture -Professor Amitava Das, ILSR
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 13:30 p.m.	Handling Disciplinary Proceedings and Vigilance Cases -Shri Manick Lal Maitra, WBSR(Retd.), OSD & EO Additional Director, NSATI
13:30 p.m. – 14:30 p.m.	Lunch
14:30 p.m. – 15:30 p.m.	Programme Monitoring, Grievance Redressal and Operationalising the Bangla Sahayak Kendras (BSK) in the State - Dr P B Salim, IAS Secretary, Programme Monitoring Department
15:30 p.m. – 15:45 p.m.	Tea Break
15:45 p.m. – 16:45 p.m.	National Training Conclave 2023 - Shri S. Suresh Kumar, IAS, Additional Chief Secretary & Additional Director General, NSATI

**13/06/2023 (Tuesday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Tourism promotion in the State. Thematic Tourism and its prospects -Smt. Nandini Chakravorty, IAS, Principal Secretary, Tourism Department
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Bengali Film Appreciation and appreciating other Performing Arts such as Jatra etc. -Shri Ashoke Viswanathan, Film Director, Former Dean of SRFTI and Faculty Roop Kala Kendra
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 13:30 p.m.	Bengali Film Appreciation and appreciating other Performing Arts such as Jatra etc. contd..
13:30 p.m. – 14:30 p.m.	Lunch
14:30 p.m. – 15:30 p.m.	Bengali Language and Culture -Faculty from Institute of Language Studies and Research (ILSR)
15:30 p.m. – 15:45 p.m.	Tea Break

15:45 p.m. – 16:45 p.m.	Code of Criminal Procedure -Shri S. Suresh Kumar, IAS, Additional Chief Secretary & Additional Director General, NSATI
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**14/06/2023 (Wednesday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Case Study -Shri Pradip Bhattacharya, IAS (Retd), Ex-Director, ATI
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Case Study contd...
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 13:30 p.m.	Case Study contd...
13:30 p.m. – 14:30 p.m.	Lunch
14:30 p.m. – 15:30 p.m.	Trends in Bengali Literature -Dr Subodh Sarkar, Chairperson, Paschimbanga Bangla Akademi
15:30 p.m. – 15:45 p.m.	Tea Break
15:45 p.m. – 16:45 p.m.	Castes and Tribes of West Bengal -Dr Prasenjit Debbarman, Ex-Director, Cultural Research Institute (CRI)

**15/06/2023 (Thursday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Bengali Language and Culture -Professor Amitava Das, ILSR
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Appreciating Music of Bengal -Shri Basudev Ghosh, Joint Director, Culture & Secretary, Paschimbanga Bangla Akademi
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 13:30 p.m.	Cash Book Analysis, reading financial statement and understanding cash flow and financial health -Shri Mukesh Jha, WBA&AS, Treasury Officer, Barrackpore I
13:30 p.m. – 14:00 p.m.	Lunch
14:00 p.m.	Assembly in front of Main Gate for IBRAD
14:30 p.m. – 15:30 p.m.	Approach and Methodology to handling the Dissertation and Village Socio-Economic Survey at IBRAD, Kestopur -Professor S B Roy, Director IBRAD
15:30 p.m. – 15:45 p.m.	Tea Break
15:45 p.m. – 16:45 p.m.	Approach and Methodology to handling the Dissertation and Village Socio-Economic Survey at IBRAD, Kestopur contd... - Professor S B Roy, Director IBRAD

**16/06/2023 (Friday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Bengali Language and Culture -Professor Amitava Das, ILSR
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Using Banglar Bhumi and e-Bhuchitra -Faculty from DLRS, WB

12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 13:30 p.m.	Using e-Nathikaran at IGR -Shri T. Balasubramanian, Inspector General, Registration
13:30 p.m. – 14:30 p.m.	Lunch at IGR
14:30 p.m. – 15:30 p.m.	Handling Land acquisition for Deoacha-Pachami Coal Mine and mitigating the downstream issues -Shri Utpal Bhadra, IAS, Chief Vigilance Officer, WBPDC
15:30 p.m. – 15:45 p.m.	Tea Break
15:45 p.m. – 16:45 p.m.	Handling Land acquisition for Deoacha-Pachami Coal Mine and mitigating the downstream issues contd...

**17/06/2023 (Saturday)**

Meeting with CS at NSATI during felicitation programme of UPSC successful candidates of SNTCSSC

**18/06/2023 (Sunday)**

Holiday: Own Time

**Week V****19/06/2023 (Monday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Role of Paschim Banga Society for Skill Development. Utakarsh Bangla and other programmes of the Department -Shri Anoop Kumar Agrawal, IAS Principal Secretary, Technical Education, Training & Skill Development
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Culinary Legacy and Cuisine of Bengal - Chef Sushanta Sengupta, Chef & Partner, 6 Ballygunge Place
12:15 p.m. – 14:30 p.m.	Live demonstration of Cuisine of Bengal followed by lunch by 6 Ballygunge Place Venue: G7 Dining Hall
14:30 p.m. – 15:30 p.m.	Panel Discussion: Disaster Management Issues at the field level (Joint session with the WBCS(Exe) Probationers 2021 Batch) Moderator: Smt Gargi Ghosh, WBCS(Exe), Professor, NDM, NSATI Panelists: - Dr Mugdha Chakraborty, Disaster Professional, KMC - Shri Himadri Maitra, Retd. DDMO - Shri Bablu Sarkar, State Programme Associate, Caritas India -West Bengal -Ms Debadrita Sengupta, Manager, Advocacy & Humanitarian, Save the Children
15:30 p.m. – 15:45 p.m.	Tea Break
15:45 p.m. – 16:45 p.m.	Disaster Management Issues at the field level contd... -Panel Discussion

**20/06/2023 (Tuesday) – Holiday (Ratha Yatra)****21/06/2023 (Wednesday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Insights from Data related to Health, Education and Multi-Dimensional

	Poverty using NFHS-V and DISE datasets. - Dr Arabinda Ghosh, IAS (Retd.), Ex-Additional Secretary, Health and Family Welfare Department
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Insights from Data related to Health, Education and Multi-Dimensional Poverty using NFHS-V and DISE datasets contd...
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 13:30 p.m.	Bengali Language and Culture -Professor Amitava Das, ILSR
13:30 p.m. – 14:30 p.m.	Lunch
14:30 p.m. – 15:30 p.m.	Writing Ordersheets for various sections of Cr.P.C -Shri S. Suresh Kumar, IAS, Additional Chief Secretary & Additional Director General, NSATI
15:30 p.m. – 15:45 p.m.	Tea Break
15:45 p.m. – 16:45 p.m.	Writing Ordersheets for various sections of Cr.P.C contd...

**22/06/2023 (Thursday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Crafts and Handicrafts of West Bengal. One District One Product Shri U. Swaroop, IAS, Managing Director, Biswa Bangla, MSME
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Cooperative Development in West Bengal -Shri Partha Basu, Additional Registrar Cooperative Societies, West Bengal
12:15 p.m. – 12:30 p.m.	Break
12:30 p.m. – 13:30 p.m.	Bengali Language and Culture -Dr Swati Guha, Director, ILSR
13:30 p.m. – 14:30 p.m.	Lunch
14:30 p.m. – 15:30 p.m.	Book Reviews and other issues - Shri S. Suresh Kumar, IAS, Additional Chief Secretary & Additional Director General, NSATI
15:30 p.m. – 15:45 p.m.	Tea Break
15:45 p.m. – 16:45 p.m.	Preparation for the District Attachment – Panel Discussion - Shri Shubhanjan Das, IAS, Secretary, Health & Family Welfare Department and Managing Director, National Health Mission - Shri Abhishek Kumar Tiwary, IAS, Special Secretary, Health & Family Welfare Department - Shri Siyad N, IAS, Additional District Magistrate, South 24 Pgs - Shri Aneesh Dasgupta, IAS, OSD to Chief Secretary and Under Secretary, Home and Hill Affairs Department and P&AR Department

**23/06/2023 (Friday)**

Time	Topic
09:45 a.m. – 09:50 a.m.	Assembly at the Classroom
09:50 a.m. – 10:00 a.m.	Introduction of the faculty/ recapitulation
10:00 a.m. – 11:00 a.m.	Painting under various schools of Bengal -Professor Debduitta Gupta, Assistant Professor, Art Historian, St. Xavier's College, Kolkata
11:00 a.m. – 11:15 a.m.	Tea Break
11:15 a.m. – 12:15 p.m.	Fairs and Festivals of Bengal - Shri Amitava Bhattacharya, Banglanatak.com
12:15 p.m. – 12:30 p.m.	Break

12:30 p.m. – 13:30 p.m.	Bengali Language and Culture --Dr Swati Guha, Director, ILSR
13:30 p.m. – 14:30 p.m.	Lunch
14:30 p.m. – 15:30 p.m.	Case Records under WBLR Act 1955 - Shri S. Suresh Kumar, IAS, Additional Chief Secretary & Additional Director General, NSATI
15:30 p.m.	Valedictory Function

# 1105 Group A

**Group A (14 WBCS (Exe) Probationers)**

**Team Leader: Nabirul Islam, WBCS (Exe) (Mobile: 6294209529)**

**Cooch Behar**

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
25/11/2023 (Saturday)	NSATI for boarding 12377 Padatik Express	Train [12377 Padatik Express] Leaving Sealdah 11.20 PM]	In-transit	In transit.	In transit.	Train
26/11/2023 (Sunday)	New Coochbehar Railway Station at 11.40 AM	Car	Coochbehar	Royal Palace, Koch-Kamtapuri heritage, Madan Mohan Temple and places in and around Coochbehar town	1) Pickup by O/o The District Magistrate, Coochbehar from New Coochbehar Station for onward journey and visit places 2) Accommodation for 14 Probationers in twin sharing basis in Coochbehar	Coochbehar (to be arranged by O/o The District Magistrate, Coochbehar)
27/11/2023 (Monday)	Coochbehar	Car	Malbazar Via Mekhliganj	Visit Chit Mahal & Tin Bigha Corridor	Lunch at Mekhliganj (SDO Mekhliganj) and Dropping to be arranged by O/o The District Magistrate, Coochbehar, via Mekhliganj and visit Gorumara forest in consultation with the O/o The District Magistrate, Jalpaiguri	Malbazar (to be arranged by O/o The District Magistrate, Jalpaiguri)

**Jalpaiguri:-**

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
27/11/2023 (Monday)	Coochbehar	Car	Malbazar Via Mekhliganj	Visit Gorumara forest & Chapramari forest ; meeting with SDO, Malbazar & Forest Officials for JFM & bio-diversity etc	1) Drop to be arranged by O/o The District Magistrate, Coochbehar for Malbazar, via Mekhliganj in consultation with the O/o The District Magistrate, Jalpaiguri 2) Accommodation for 14 Probationers in twin sharing basis in Malbazar	Malbazar
28/11/2023 (Tuesday)	Malbazar (Jalpaiguri)	Car	Mirik		1) Drop to be arranged by O/o The District Magistrate, Jalpaiguri to Mirik in consultation with the O/o The District Magistrate, Darjeeling	Darjeeling

**Darjeeling:-****Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
29/11/2023 (Wednesday)	Malbazar (Jalpaiguri)	Car via Gazal Daba	Darjeeling Via Mirik	Visit Hills, Tea Gardens in Mirik, Meet SDO, Mirik	1) Visit in and around Mirik 2) Pick up from Mirik to be arranged by O/o The District Magistrate Darjeeling 3) Accommodation for 14 Probationers in twin sharing basis in Darjeeling	Darjeeling
30/11/2023 (Thursday)	Darjeeling	Car		Sinchal Lake, Ghum, Batasia Loop, Tiger Hill, Roy Villa etc	1) Accommodation for 14 Probationers in twin sharing basis in Darjeeling	Darjeeling
01/12/2023 (Friday)	Darjeeling	1. Car to NJP Railway Station 2. Train	NJP Station	In Transit	Drop to New Jalpaiguri Station to board Bande Bharat Express (22302) at 3.00 PM	Malda (to be arranged by O/o the District Magistrate, Malda

**Malda:-****Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
01/12/2023 (Friday)	New Jalpaiguri Station to board Bande Bharat Express at 3.00 PM	Train	Malda Town Station at 5.50 PM		1) Pick up from Malda Station to be arranged and for visit within Malda  2) Accommodation for 14 Probationers in twin sharing basis in Malda	Malda
02/12/2023 (Saturday)	Malda	Car		Gour Pandua	Accommodation for 14 Probationers in twin sharing basis in Malda  Car for visit to various places	Malda
03/12/2023 (Sunday)	Malda	Car	Behrampur (Murshidabad)	Visit Habibpur BDO Office, Indo- Bangladesh Border (Malda District)	Drop to Behrampur (Murshidabad) to be arranged by O/o The District Magistrate, Malda in consultation with the O/o the District Magistrate, Murshidabad	Behrampur (to be arranged by O/o the District Magistrate, Murshidabad

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
03/12/2023 (Sunday)	Malda	Car	Berhampur	Heritage Monuments; Light & Sound show at Moti Jheel	1)Accommodation for 14 Participants is to be made in twin sharing basis 2) Car for visit to various places 3) Car to be arranged by O/o the D.M, Murshidabad in consultation with O/o the D.M, Nadia	Berhampur
04/12/2023 (Monday)	Berhampur	Car	Krishnagar			Krishnagar

**Nadia:-**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
04/12/2023 (Monday)	Berhampur	Car	Krishnagar	Visit to Nabadwip (Heritage Town), Ghurni (Krishnanagar)	1)Drop to Krishnanagar (Nadia) to be arranged by O/o The District Magistrate, Murshidabad in consultation with the O/o the District Magistrate, Nadia  2) Accommodation for 14 Participants is to be made in twin sharing basis	Krishnagar
05/12/2023 (Tuesday)	Krishnagar	Car	In Transit	----	Drop to Santiniketan (Birbhum) to be arranged by the O/o the District Magistrate, Nadia with consultation with the O/o the District Magistrate, Birbhum	Santiniketan (to be arranged by O/o the District Magistrate, Birbhum)

**Birbhum:-****Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
05/12/2023 (Tuesday)	Krishnagar	Car	Santiniketan	Visit to Santiniketan, Sriniketan	Accommodation to be arranged for 14 Probationers in twin sharing basis 2) Car for visit to various places	Santiniketan
06/12/2023 (Wednesday)	Santiniketan	Car	Durgapur	In Transit	Car for visit to various places and Drop to Durgapur to be arranged by O/o the District Magistrate, Birbhum in consultation with O/o the D.M, Paschim Bardhaman	Durgapur (to be arranged by O/o the D.M, Paschim Bardhaman)

**Paschim Bardhaman:-****Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
06/12/2023 (Wednesday)	Santiniketan	Car	Durgapur	Visit to Durgapur Steel Plant; Colliery nearby, DVC etc.	Accommodation for 14 Probationers in twin sharing basis	Durgapur
07/12/2023 (Thursday)	Durgapur	Car	Purulia	Departure after Breakfast	Drop to Purulia to be arranged by O/o the D.M, Paschim Bardhaman in consultation with O/o the D.M, Purulia	Purulia (to be arranged by O/o The District Magistrate, Purulia)

## Travel Plan:

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
07/12/2023 (Thursday)	Durgapur	Car	Purulia	Visit to Ayodhya Hills, Bamni Falls, Charida, PPSP, CADC project etc.	1. Accommodation for 14 Probationers in twin sharing basis 2. Car to be arranged by O/o the D.M., Purulia	Purulia
08/12/2023 (Friday)	----	Car	-----			Bishnupur (to be arranged by O/o The District
08/12/2023 (Friday)	Purulia	Train Rupasi Bangla (12884) at 3.35 p.m	Bishnupur	In transit	Drop to Purulia station for onward journey to Bishnupur	Magistrate, Bankura)

## Bankura:-

## Travel Plan:

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
08/12/2023 (Friday)	Purulia	Train Rupasi Bangla (12884) reaching at 5.30 p.m	Bishnupur (Bankura District)	Heritage sites of Bishnupur	1. Pick up from Bishnupur Station 2. Accommodation for 14 Probationers in twin sharing basis 3. Car for visit to various places	Bishnupur
09/12/2023 (Saturday)	Bishnupur	Car	----			
10/12/2023 (Sunday)	Bishnupur	Train Purulia Howrah Super Fast Express (12828) at 7.26 a.m	NSATI Via Howrah at 11.30 am	In transit	Drop to Bishnupur Railway Station to be arranged by O/o the D.M, Bankura	---

- Departure from NSATI to the nearest destination as per above will be arranged by NSATI.
- Cars and Stay will be arranged by the respective O/o The District Magistrate.
- Rs 15000/- (Rupees fifteen thousand only) will be given to the Team Leader to meet incidental charges if any as per TA/ DA Rules permissible under Service Rules.

Nadia.

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
01/12/2023 (Friday)	Santiniketan	Car	Krishnagar	Visit to Nabadwip (Heritage Town), Ghurni	Car to be arranged by O/o the D.M, Nadia in consultation with the O/o the D.M, Birbhum  Day Accommodation for 14 Probationers in twin sharing basis in Krishnagar to be arranged by O/o the DM Nadia	
01/12/2023 (Friday)	Krishnagar	Car & Train at 6.16 PM (Dhandhanye Express -13117)	Behrampur CRT 7.40 p.m		Car to be arranged by O/o the D.M, Nadia and drop at Krishnagar Rly stn.	Behrampur (to be arranged by the O/o the D.M, Murshidabad)

Murshidabad.

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
01/12/2023 (Friday)	Krishnagar City Jn Rly Station At 6.16 p.m	Train 13117 Dhanadhanye Express	Behrampur CRT at 7.40 p.m	In transit	1) Pick up from Behrampur CRT Station 2) Accommodation for 14 Probationers in twin sharing basis	Behrampur
02/12/2023 (Saturday)	Behrampur	Car		Visit Heritage Monument, Light & Sound show at Moti Jheel-MSD	3) Vehicle for visit to various places	

## Paschim Bardhaman

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
29/11/2023 (Wednesday)	Bishnupur	Car	Durgapur	Visit Durgapur Steel Plant; Colliery nearby; DVC etc.	Accommodation to be arranged for 14 Probationers in twin sharing basis	Durgapur
30/11/2023 (Thursday)	Durgapur	Car	Santiniketan		Drop to Santiniketan to be arranged by O/o the D.M, Paschim Bardhaman in consultation with O/o the DM Birbhum	Santiniketan (to be arranged by O/O the DM, Birbhum)

## Birbhum

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
30/11/2023 (Thursday)	Durgapur	Car	Santiniketan (Birbhum)	Visit to Santiniketan, Sriniketan	1. Accommodation to be arranged for 14 Probationers in twin sharing basis 2. Car to be arranged by O/o the DM, Birbhum	Santiniketan
01/12/2023 (Friday)	Santiniketan (Departure after breakfast)	Car	Krishnagar	In Transit	Drop to Krishnagar to be arranged by O/o the D.M Birbhum in consultation with O/o the D.M, Nadia	

Nadia

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
01/12/2023 (Friday)	Santiniketan	Car	Krishnagar	Visit to Nabadwip (Heritage Town), Ghurni	Car to be arranged by O/o the D.M, Nadia in consultation with the O/o the D.M, Birbhum  Day Accommodation for 14 Probationers in twin sharing basis in Krishnagar to be arranged by O/o the DM Nadia	
01/12/2023 (Friday)	Krishnagar	Car & Train at 6.16 PM (Dhandhanye Express -13117)	Behrampur CRT 7.40 p.m		Car to be arranged by O/o the D.M, Nadia and drop at Krishnagar Rly stn.	Behrampur (to be arranged by the O/o the D.M, Murshidabad)

Murshidabad

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
01/12/2023 (Friday)	Krishnagar City In Rly Station At 6.16 p.m	Train 13117 Dhanadhanye Express	Behrampur CRT at 7.40 p.m	In transit	1) Pick up from Behrampur CRT Station 2) Accommodation for 14 Probationers in twin sharing basis	Behrampur
02/12/2023 (Saturday)	Behrampur	Car		Visit Heritage Monuments, Light & Sound show at Moti Jheel-MSD	3) Vehicle for visit to various places	

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
03/12/2023 (Sunday)	Berhampur (Departure after Breakfast)	Car	Malda		Car to be arranged by O/o the D.M, Murshidabad in consultation with O/o the D.M, Malda	Malda (Accommodation to be arranged by O/o the D.M, Malda)

Malda

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
03/12/2023 (Sunday)	Berhampur (Murshidabad)	Car	Malda	Visit Gour Pandua	1) Accommodation for 14 Probationers in twin sharing basis in Malda to be arranged by the O/O the DM, Malda 2) Car for visit the places	Malda
04/12/2023 (Monday)	Malda	Car & Train		Visit Habibpur BDO Office, Indo-Bangladesh Border area	1) Car for visit the places 2) Drop to Malda Town Railway Station to be arranged by O/o The District Magistrate, Malda to board 13141 Teesta Torsa Express at 10.05 pm	

Cooch Behar

**Travel Plan:**

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
04/12/2023 (Monday)	Malda	Teesta Torsha Express (13141) by Train at 10.05 p.m	In-transit	In transit.		Train
05/12/2023 (Tuesday)		Car	New CBR Station on At 4.40 a.m	Royal Palace, Madan Mohan Temple, Koch-Kamtapuri heritage	1) Pickup by O/o The District Magistrate, Coochbehar from New Coochbehar Station for onward journey and visit places 2) Accommodation for 14 Probationers in twin sharing basis in	Coochbehar

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
					Coochbehar	
06/12/2023 (Wednesday)	Coochbehar	Car	Malbazar (Jalpaiguri District) via Mekhliganj	Tin bigha corridor, chit Mahal (Coochbehar); Gorumara forest in Jalpaiguri district	Drop to Malbazar via Mekhliganj to be arranged by O/o The District Magistrate Coochbehar for Malbazar via Mekhliganj and Gorumara forest	Malbazar (to be arranged by the O/o the District Magistrate, Jalpaiguri)

## Jalpaiguri

## Travel Plan:

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
06/12/2023 (Wednesday)	Coochbehar through Mekhliganj	Car	Malbazar	Visit Gorumara forest, Chapramari forest ; meeting with SDO, Malbazar & Forest Officials for JFM & bio-diversity etc in Malbazar	1)Accommodation for 14 Probationers in twin sharing basis in Malbazar 2) Car for visit the places	Malbazar
07/12/2023 (Thursday)	Malbazar (Jalpaiguri)	Car	Darjeeling via Gajaldoba via Mirik		Drop to be arranged by O/o The District Magistrate, Jalpaiguri to Mirik in consultation with the O/o The District Magistrate, Darjeeling	Darjeeling (to be arranged by O/o The District Magistrate, Darjeeling)

## Darjeeling

## Travel Plan:

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay

Date	Departure from	Mode of Travel	Arrival at	Suggested Activity/ Visit	Arrangements to be made	Night Stay
07/12/2023 (Thursday)	Maibazar	Car	Darjeeling Via Mirik	Visit Tea Gardens in Mirik, Meet SDO, Mirik	1) Visit in and around Mirik 2) Pick up to be arranged by the O/o the District Magistrate, Darjeeling from Mirik 3) Accommodation for 14 Probationers in twin sharing basis in Darjeeling	Darjeeling
08/12/2023 (Friday)	Darjeeling	Car		Sinchal Lake, Ghum, Batasia Loop, Tiger Hill, Roy Villa etc	4) Car for visit the places	
09/12/2023 (Saturday)	Darjeeling	Car	NJP Railway Station	In Transit	Drop at NJP Railway Station to be arranged by O/o The District Magistrate, Darjeeling to board 22302 Bande Bharat Express at 3.05 pm	

- Departure from NSATI to the nearest destination as per above will be arranged by NSATI.
- Cars and Stay will be arranged by the respective O/o The District Magistrate.
- Rs 15000/- (Rupees fifteen thousand only) will be given to the Team Leader to meet incidental charges if any as per TA/ DA Rules permissible under Service Rules.